

23.2.2004

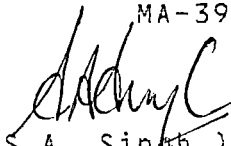
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20.
MA 398/2004 IN
OA 1964/2002

Present: Shri K.C.D.Gangawani, counsel for applicants
in MA-398/2004.
Shri R.N.Singh, counsel for respondents in
MA-398/2004.

MA-398/2004 has been filed for extension of
time. Accordingly further two months' time as a last
opportunity is granted to comply with the direction of
this Tribunal. No further extension of time will be
granted.

MA-398/2004 is disposed of.


(S.A. Singh)
Member (A)


(Kuldip Singh)
Member(J)